361 Standing Committee 13.05hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In the accordance with the provisions of rule 111 of the Rules of procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Tezpur University Bill, 1993 which has been passed by the Rajya Sabha at it sitting held on the 29th April, 1993."

TEZPURUNIVERSITY BILL

As passed by Rajya Sabha

SECRETARY GENERAL : Sir, I lay on the Table the Tezpur University Bill, 1993, as passed by Rajya Sabha on the 29 th April, 1993.

13.06 hrs.

MR. DEPUTY SPEAKER : Next item-Report of the Committee no Private Members' Bills and Resolutions.

Mr. P.P. Kaliaperumal, not present.

(Interruptions)

1306 hrs.

STANDING COMMITTEE ON INDUSTRY

First, Second and Third Reports

SHRIMANORANJAN BHAKTA (Andman &Nicober Islands): Sir, I beg to lay on the Table a copy (Hindi and English versions) of the following Reports of the Deapament-Solated Parliamentary Standing Committee on Industry:-

(1) First Report on the demands for Grants

(1993-94) of the Ministry of Industry.

- (2) Second Report on the Demand for Grant (1993-94) of the Ministry of Steel.
- (3) Third Report on the Demand for Grant (1993-94) of the Ministry of Mines.

MR. DEPUTY SPEAKER: Now, statement by Minister, Mr., Sukh Ram.

(Interruptions)

[Translation]

SHRI NITISH KUMAR (Barth) Mr. Deputy Speaker, Sir, i am on a point of order. You called the name of Shrimati Margaret Alva at least ten times, but the paper was not laid. Has she given authorisation to anyone?

(Interruptions)

THE MINISTER OF STATE IN THE MIN-ISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT AND DEPART-MENT OF HEAVY INDUSTRY) (SHRIMATI KRISHNA SAHI): Icould not hear earlier. Now, ` on beheld of Shrimati Margaret Alva, I beg to lay on the Table-(Interruptions)

MR. DEPUTY SPEAKER: Let us verify.

(Interruptions)

SHRI NITISH KUMAR: I want to know: is there any authorisation?

(Interruptions)

MR. DEPUTY SPEAKER: If there is any loophole, we will plug it. Now, let us hear Mr. Sukh Ram.

(interruptions)

SHRI SURAJ MANDAL (Godda): Please ask the hon. Minister to make a statement.